

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
IB-237/PB/2021
IA/6267/2023

IN THE MATTER OF:

M/s. Mittal Lumber Pvt. Ltd.

...PETITIONER

Section

U/s 10 of IBC, 2016

Order delivered on 03.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Mohit Kumar Bafna, Advocate for
Resolution Professional/Applicant in
IA/6267/2023.

ORDER

IA/6267/2023

List the matter on **31.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)